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metres (436 feet) in the first instance. Thereafter the data for actual flow of water in the dam will be observed for a period of give years. If during any three out of these five years, the flow of water-discharge is adequate as assessed in the award, the decision regarding raising the reservoir level to 138.68 metres (455 feet) could be considered.

Construction of the dam will proceed pari-passu with the resettlement and rehabilitation of project affected persons as per terms of the Award and relief and rehabilitation Policies. laid down by the States in this regard. The States shall ensure speedy and proper implementation of the relief and rehabilitation measures.

[Translation]

Promotion of Sanskrit Language

2976. SHRI RADHA MOHAN SINGH : Will the Minister HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the steps taken by the Union Government to promote Sanskrit language in the country particularly in Bihar and Uttar Pradesh:

(b) whether the Rashtriya Sanskrit Shikshak Sansthan' provides grants to the Sanskrit Vidyalayas;

(c) if so, the details thereof;

(d) whether the Government propose to provide grants to the Sanskrit Vidyalayas of East Champaran district of Bihar by giving recognition to them; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Government have been promoting the Sanskrit language in Bihar and Uttar Pradesh as well as the rest of the country through the Rashtriya Sanskrit Sansthan. New Delhi, Maharishi Sandipan Rashtriya Ved Vidya Pratishthan, two Deemed Universities and the Central Plan Scheme of financial assistance to States/UTs for the development of Sanskrit.

(a) and (c). Under the scheme of Financial Assistance to Voluntary Sanskrit Organisations, the Rashstriya Sanskrit Sansthan has provided in 1995-96 financial assistance to 404 Voluntary Sanskrit Organisations/Sanskrit Vidyalayas in the country for meeting the expenditure on salary of teachers. scholarships to students, library books etc. Of these 404 organisations 109 are in Uttar Pradesh and 22 in Bihar.

(d) and (e) The Government of Bihar have not so far sent any proposal for assistance to Sanskrit Vidyalayas of East Champaran.

[English]

Birth Centenary of Ghalib

2977. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether two hundred years of the Birth of Great Urdu Indian Poet Mirza Ghalib are going to be completed:

(b) whether the Government propose to celebrate the bi-centenary of the poet in Delhi at international level, who was the true representative of the mixed culture:

(c) if so, the details thereof:

(d) whether the Government have formulated any scheme to protect the House of Mirza Ghalib in Delhi as a National monument: and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir; 200th birth anniversary of Mirza Ghalib falls in December. 1997.

(b) and (c). A proposal to celebrate the birth bicentenary of Mirza Ghalib is under the consideration of the Government.

(d) No, Sir.

(e) Does not arise.

Deteriorating Condition of Minority Colleges

2978. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the financial condition of some of the minority colleges in the country is not better;

(b) if so, whether the Government propose to provide grants to these institutions:

(c) whether the Government propose to set up more minority schools and colleges in the country; and

(d) if so, the details thereof?

THE MINISTRY OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). University Grants Commission (UGC) provides development grants, as per the prescribed norms, to all colleges including Minority colleges, which have been recognised by the Commission and declared fit to receive such financial assistance from UGC and other Central Sources in terms of the rules/regulations framed under the UGC Act.

(c) and (d). Schools are generally set up by the State Governments/ UT Administration or private trust/